

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 29th July, 2019

No.HC.VII-39/2019/ 3906 /A. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (S), Golaghat, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Goalpara, vice Shri Achyutananda Saikia transferred.


Smti Neog will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join at her new place of posting immediately.

No.HC.VII-39/2019/ 3907 /A. Shri Achyutananda Saikia, Sub-Divisional Judicial Magistrate (S), Goalpara, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Golaghat, vice Smti Munmee Neog transferred.

Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 3908 /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Ashraf Ahmed Choudhury	Sub-Divisional Judicial Magistrate (S), Karimganj, vice Smti Dubori Dutta already transferred.	Karimganj	Karimganj
2.	Smti Sushmita Borpujari	Sub-Divisional Judicial Magistrate (S), Kokrajhar, vice Smti Bobidita Gogoi already transferred.	Kokrajhar	Kokrajhar
3.	Smti Barnali Sarmah	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, vice Smti Karuna Devi already transferred.	Darrang	Mangaldoi


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HC.VII-39/2019/ 3909 /A. Shri Binod Prasad, Judicial Magistrate, 1st Class, Baksa, Mushalpur, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, West Karbi Anglong, Hamren, the post being created by the Govt., vide letter No.JDJ(E)76/2006/Pt-I/30 dated 22.07.2009 and shifted from Guwahati, vide Govt. letter No.JDJ-11016/281/2017-ESTT-JUDI-Judicial/9 dated 01.01.2018.

Shri Prasad will hand over charge of his Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join his new assignment on the day of inauguration of the Court to be notified later on.

HC.VII-39/2019/ 3910 /A. Shri Prasenjit Das, Munsiff No.1, Dhubri, is transferred and posted as Munsiff No.1, Kokrajhar, Vice Smti Sushmita Borpujari posted as Sub-Divisional Judicial Magistrate (S) at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join at his new place of posting immediately.

HC.VII-39/2019/ 3911 /A. Shri Rajrishi Shandilya, Judicial Magistrate, 1st Class, Karimganj, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bijni, vice Shri Ashraf Ahmed Choudhury transferred.

Shri Shandilya will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

HC.VII-39/2019/ 3912 /A. Shri Angaz Baruah, Judicial Magistrate, 1st Class, Jorhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Sonari, vice Smti Barnali Sarmah transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

HC.VII-39/2019/ 3913 /A. Shri Siddarth Brook, Munsiff No.2, Dhubri, is posted at the same station i.e. Dhubri, as Munsiff No.1, vice Shri Prasenjit Das transferred.

Shri Brook will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and join his new assignment immediately.

HC.VII-39/2019/ 3914 /A. Smti Pranjita Konwar, Judicial Magistrate, 1st Class, Golaghat, is transferred and posted as Munsiff No.2, Tinsukia, vice Smti Zafreena Begum already transferred.


Smti Konwar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.

HC.VII-39/2019/ 3915 /A. On the recommendation of the High Court, the Govt. of Assam is pleased to appoint the following candidates in Grade-III of the Assam Judicial Service, in order of merit, vide Govt. Notification No.JDJ.12011/1/2017-ESTT-JUDI-Judicial/2016 dated 02.07.2019. They will be on probation for a period of 2 (two) years as per Rules from the date of their joining in their respective posts.

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Name of the Officers

1. Smti Drihata Kakati
2. Shri Saptarshi Das
3. Smti Tanusree Dey
4. Smti Sukanya Gogoi
5. Smti Monmayuri Gogoi
6. Smti Prateeksha Mohan
7. Smti Kaveri Bhattacharyya
8. Smti Begum Nazira Ahmed
9. Smti Sujata Kurmi
10. Shri Dharamchand Pareek
11. Shri Raj Sekhar Duara
12. Shri Nayan Deep Ghosh
13. Smti Manashi Neog
14. Shri Pranjit Hazarika
15. Shri Amarjyoti Sonowal
16. Smti Dristisikha Baruah
17. Smti Rituparna Sarmah
18. Smti Zohra Yasmin
19. Shri Abhishek Mitra
20. Shri Pallab Bordoloi
21. Smti Triza P M Baruah
22. Smti Tintina Devi Hazarika
23. Smti Chitrani Goswami
24. Shri Sailen Buragohain
25. Smti Karabi Das
26. Smti Jayashri Das
27. Smti Rineesha Goswami
28. Smti Sultana Nasrin
29. Smti Ameera Yasmin Mazumder
30. Shri Priyank Khataniar
31. Smti Elizabeth Hazarika
32. Smti Taslima Firdosa
33. Smti Nadia Rehman
34. Smti Jilmil Begum
35. Smti Sanskrita Khanikar
36. Smti Dikshya Rani Dutta
37. Smti Junamoni Kalita
38. Smti Sikha Barman
39. Shri Dip Jyoti Bez
40. Shri Hirakjyoti Das
41. Smti Smriti Rekha Bhuyan
42. Smti Bhawana Kakati
43. Smti Nabanita Kalita
44. Smti Meghali Saikia
45. Smti Ranjumoni Pegu


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HC.VII-39/2019/ 3916 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown against their names:-

Sl. No.	Name of the Officers	District	Post and place of posting
1.	Smti Drihata Kakati	Nagaon	Judicial Magistrate, 1 st Class, Nagaon, vice Smti Pronami Dutta already transferred.
2.	Shri Saptarshi Das	Nagaon	Judicial Magistrate, 1 st Class, Hojai, vice Shri Saumarjyoti Dutta already posted at the same station as Munsiff.
3.	Smti Tanusree Dey	Karimganj	Munsiff No.2, Karimganj, vice Shri Tarkeshwer Sinha already posted at the same station as Munsiff No.1.
4.	Smti Sukanya Gogoi	Tinsukia	Munsiff –cum- Judicial Magistrate, 1 st Class, Margherita, vice Shri Baloram Kshetri already transferred.
5.	Smti Monmayuri Gogoi	Jorhat	Munsiff No.2, Jorhat, vice Shri Rupanta Chiringia Phukan already posted at the same station as Munsiff No.1.
6.	Smti Prateeksha Mohan	Darrang	Munsiff No.2, Darrang, Mangaldoi, vice Shri Syed Tabshir Alam already posted at the same station as Munsiff No.1.
7.	Smti Kaveri Bhattacharyya	Sivasagar	Munsiff No.2, Sivasagar, vice Shri Manish Yadav already posted as Munsiff No.1 at the same station.
8.	Smti Begum Nazira Ahmed	Dhubri	Munsiff No.2, Dhubri, vice Shri Siddarth Brook posted as Munsiff No.1 at the same station.
9.	Smti Sujata Kurmi	Darrang	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi, vice Shri Kaushik Kamal Baruah already transferred.
10.	Shri Dharamchand Pareek	Cachar	Munsiff No.3, Cachar, Silchar, vice Shri Kaustavmani Goswami posted as Munsiff No.1 at the same station.
11.	Shri Raj Sekhar Duara	Sonitpur	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur, vice Shri Diganta Goswami already transferred.
12.	Shri Nayan Deep Ghosh	Cachar	Judicial Magistrate, 1 st Class, Cachar, Silchar, vice Smti Sorbani Bhattacharjee already transferred.
13.	Smti Manashi Neog	Morigaon	Munsiff No.2, Morigaon, vice Smti Ayushree Shravan already posted as Munsiff No.1 at the same station.
14.	Shri Pranjit Hazarika	Cachar	Munsiff-cum-Judicial Magistrate, 1 st Class, Lakhipur, vice Smti Jahnabi Devi already transferred.

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Sl. No.	Name of the Officers	District	Post and place of posting
15.	Shri Amarjyoti Sonowal	Kamrup (M)	Munsiff No.4, Kamrup (M), Guwahati, vice Shri Sundeep Kashyap Das already transferred.
16.	Smti Dristisikha Baruah	Goalpara	Munsiff No.2, Goalpara, vice Smti Dhanjeeta Das already transferred.
17.	Smti Rituparna Sarmah	Dibrugarh	Munsiff No.2, Dibrugarh, vice Smti Shatabdi Bhuyan already transferred.
18.	Smti Zohra Yasmin	Dibrugarh	Judicial Magistrate, 1 st Class, Dibrugarh, vice Smti Sushmita Borpujari already transferred.
19.	Shri Abhishek Mitra	Hailakandi	Munsiff No.2-cum-Judicial Magistrate, 1 st Class, Hailakandi, vice Shri Santanu Kumar Sarma posted as Munsiff No.1 at the same station.
20.	Shri Pallab Bordoloi	Karimganj	Munsiff No.3, Karimganj, vice Shri Tarkeshwer Sinha already posted as Munsiff No.1 at the same station.
21.	Smti Triza P M Baruah	Sonitpur	Munsiff No.2, Sonitpur, Tezpur, vice Smti Jahnobī Hazarika already transferred.
22.	Smti Tintina Devi Hazarika	Sonitpur	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur, vice Shri Diganta Goswami already transferred.
23.	Smti Chitrālī Goswami	Sonitpur	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur, vice Smti Neha Saikia already transferred.
24.	Shri Sailen Buragohain	Golaghat	Judicial Magistrate, 1 st Class, Golaghat, vice Smti Pranjita Konwar transferred.
25.	Smti Karabi Das	Dhubri	Judicial Magistrate, 1 st Class, Dhubri, vice Shri Tridip Kumar Bhattacharyya already transferred.
26.	Smti Jayashri Das	Barpeta	Munsiff No.2, Barpeta, vice Shri Surajit Das already transferred.
27.	Smti Rineesha Goswami	Sivasagar	Judicial Magistrate, 1 st Class, Sivasagar (vacant post)
28.	Smti Sultana Nasrin	Dhubri	Judicial Magistrate, 1 st Class, Dhubri, vice Smti Sangita Haloi posted as SDJM(S) at the same station.
29.	Smti Ameera Yasmin Mazumder	Karimganj	Judicial Magistrate, 1 st Class, Karimganj, vice Shri Rajrishi Shandilya transferred.
30.	Shri Priyank Khataniar	Kokrajhar	Munsiff-cum-Judicial Magistrate, 1 st Class, Gossaigaon, vice Smti Shalma Azaz already transferred.
31.	Shri Elizabeth Hazarika	Kamrup (M)	Munsiff No.5, Kamrup (M), Guwahati (Vacant post)

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Sl. No.	Name of the Officers	District	Post and place of posting
32.	Smti Taslima Firdosa	Udalguri	Against the vacant post of Judicial Magistrate, 1 st Class, Udalguri, created newly by the Govt. vide letter No.JDJ(E)-149/2005/11 dated 31.03.2007.
33.	Smti Nadia Rehman	Jorhat	Judicial Magistrate, 1 st Class, Jorhat, vice Shri Angaz Baruah transferred.
34.	Smti Jilmil Begum	Lakhimpur	Munsiff No.2, Lakhimpur, North Lakhimpur, vice Smti Sweety Bhuyan posted as Munsiff No.1 at the same station.
35.	Smti Sanskrita Khanikar	Dibrugarh	Against the vacant post of Munsiff, Dibrugarh, created newly by the Govt. vide letter No.JDJ(E)76/2006/Pt.I/30 dated 22.07.2009.
36.	Smti Dikshya Rani Dutta	Baksa	Against the vacant post of Judicial Magistrate, 1 st Class, Baksa, created newly by the Govt., vide letter No.JDJ(E)-149/2005/11 dated 31.03.2007.
37.	Smti Junamoni Kalita	Lakhimpur	Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana, vice Smti Dimpy Naroh already transferred.
38.	Smti Sikha Barman	Nagaon	Against the vacant post of Judicial Magistrate, 1 st Class, Hojai, the post being created by the Govt. vide letter No.JDJ(E)76/2006/Pt-I/30 dated 22.07.2009
39.	Shri Dip Jyoti Bez	Golaghat	Judicial Magistrate, 1 st Class, Golaghat, vice Smti Munmee Neog already transferred.
40.	Shri Hirakjyoti Das	Cachar	Munsiff No.4, Cachar, Silchar, vice Smti Rupashree Deb posted as Munsiff No.2 at the same station.
41.	Smti Smriti Rekha Bhuyan	Nalbari	Judicial Magistrate, 1 st Class, Nalbari, vice Smti Zubea Chaliha already transferred.
42.	Smti Bhawana Kakati	Dhubri	Against the vacant post of Munsiff, Bilasipara, the post being created by the Govt., vide letter No. JDJ(E)76/2006/Pt-I/30 dated 22.07.2009
43.	Smti Nabanita Kalita	Dhubri	Munsiff No.3, Dhubri, vice Shri Siddarth Brook posted as Munsiff No.1 at the same station.

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Sl. No.	Name of the Officers	District	Post and place of posting
44.	Smti Meghali Saikia	Jorhat	Judicial Magistrate, 1 st Class, Jorhat, vice Smti Niva Rani Daley already transferred.
45.	Smti Ranjumoni Pegu	Karbi Anglong	Against the vacant post of Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu, the post being created by the Govt., vide letter No. No.JDJ(E).260/2010/26 dated 03.10.2012)

HC.VII-39/2019/ **3917** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st Class, to exercise powers in their respective districts from the date of joining at the station.

1. Smti Drihata Kakati
2. Shri Saptarshi Das
3. Smti Sujata Kurmi
4. Shri Nayan Deep Ghosh
5. Smti Zohra Yasmin
6. Smti Tintina Devi Hazarika
7. Smti Chitrali Goswami
8. Shri Sailen Buragohain
9. Smti Karabi Das
10. Smti Rineesha Goswami
11. Smti Sultana Nasrin
12. Smti Ameera Yasmin Mazumder
13. Smti Taslima Firdosa
14. Smti Nadia Rehman
15. Smti Dikshya Rani Dutta
16. Smti Sikha Barman
17. Shri Dip Jyoti Bez
18. Smti Smriti Rekha Bhuyan
19. Smti Meghali Saikia
20. Smti Ranjumoni Pegu

HC.VII-39/2019/ **3918** /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs.2,00,000/- (Rupees two lakhs) only.


1. Shri Rajrishi Shandilya
2. Shri Angaz Baruah
3. Smti Pranjita Konwar
4. Smti Tanusree Dey
5. Smti Sukanya Gogoi
6. Smti Monmayuri Gogoi


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7. Smti Prateeksha Mohan
8. Smti Kaveri Bhattacharyya
9. Smti Begum Nazira Ahmed
10. Shri Dharamchand Pareek
11. Shri Raj Sekhar Duara
12. Smti Manashi Neog
13. Shri Pranjit Hazarika
14. Shri Amarjyoti Sonowal
15. Smti Dristisikha Baruah
16. Smti Rituparna Sarmah
17. Shri Abhishek Mitra
18. Shri Pallab Bordoloi
19. Smti Triza P M Baruah
20. Smti Jayashri Das
21. Shri Priyank Khataniar
22. Smti Elizabeth Hazarika
23. Smti Jilmil Begum
24. Smti Sanskrita Khanikar
25. Smti Junamoni Kalita
26. Shri Hirakjyoti Das
27. Smti Bhawana Kakati
28. Smti Nabanita Kalita

HC.VII-39/2019/ 3919 /A. In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the power of Judicial Magistrate, 1st Class.

1. Smti Tanusree Dey
2. Smti Sukanya Gogoi
3. Smti Monmayuri Gogoi
4. Smti Prateeksha Mohan
5. Smti Kaveri Bhattacharyya
6. Smti Begum Nazira Ahmed
7. Shri Dharamchand Pareek
8. Shri Raj Sekhar Duara
9. Smti Manashi Neog
10. Shri Pranjit Hazarika
11. Shri Amarjyoti Sonowal
12. Smti Dristisikha Baruah
13. Smti Rituparna Sarmah
14. Shri Abhishek Mitra
15. Shri Pallab Bordoloi
16. Smti Triza P M Baruah
17. Smti Jayashri Das
18. Shri Priyank Khataniar
19. Smti Elizabeth Hazarika
20. Smti Jilmil Begum
21. Smti Sanskrita Khanikar
22. Smti Junamoni Kalita


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23. Shri Hirakjyoti Das
24. Smti Bhawana Kakati
25. Smti Nabanita Kalita

The power is personal to the Officers concerned and may be exercised by them at any station.

HC.VII-39/2019/ 3920 /A. The following Officers are directed to join at their new place of postings immediately and thereafter they complete their Field Training at their respective stations as per High Court's Notifications No. HC.VII-130/2018/2721/A dated 17.05.2019 & No. HC.VII-50/2019/2587/A dated 13.05.2019. Upon completion of the Field Training, they will report back to the Judicial Academy, Assam for completion of the rest of their training:-

1. Smti Drihata Kakati
2. Shri Saptarshi Das
3. Smti Tanusree Dey
4. Smti Sukanya Gogoi
5. Smti Monmayuri Gogoi
6. Smti Prateeksha Mohan
7. Smti Kaveri Bhattacharyya
8. Smti Begum Nazira Ahmed
9. Smti Sujata Kurmi
10. Shri Dharamchand Pareek
11. Shri Raj Sekhar Duara
12. Shri Nayan Deep Ghosh
13. Smti Manashi Neog
14. Shri Pranjit Hazarika
15. Shri Amarjyoti Sonowal
16. Smti Dristisikha Baruah
17. Smti Rituparna Sarmah
18. Smti Zohra Yasmin
19. Shri Abhishek Mitra
20. Shri Pallab Bordoloi
21. Smti Triza P M Baruah
22. Smti Tintina Devi Hazarika
23. Smti Chitrani Goswami
24. Shri Sailen Buragohain
25. Smti Karabi Das
26. Smti Jayashri Das
27. Smti Rineesha Goswami
28. Smti Sultana Nasrin
29. Smti Ameera Yasmin Mazumder
30. Shri Priyank Khataniar
31. Smti Elizabeth Hazarika
32. Smti Taslima Firdosa
33. Smti Nadia Rehman
34. Smti Jilmil Begum


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35. Smti Sanskrita Khanikar
36. Smti Dikshya Rani Dutta
37. Smti Junamoni Kalita
38. Smti Sikha Barman
39. Shri Dip Jyoti Bez
40. Shri HIRAKJYOTI DAS
41. Smti Smriti Rekha Bhuyan
42. Smti Bhawana Kakati
43. Smti Nabanita Kalita
44. Smti Meghali Saikia
45. Smti Ranjumoni Pegu

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 3921 - 3997 /A.

Dated 29.07.2019

Copy to:-

1. The L.R.-cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. **The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati. He is requested to issue pay slips to all the transferred and posted Officers including the newly appointed and posted 45 (forty five) Judicial Officers in Grade-III of the Assam Judicial Service (named at Sl. No.29 to 73 below)**
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Assam State Legal Services Authority, Guwahati
11. The Member, MACT, Guwahati-II & III /Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon
12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
14. The Director, Judicial Academy, Assam
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (S), Golaghat
19. Shri Achyutananda Saikia, Sub-Divisional Judicial Magistrate (S), Goalpara



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20. Shri Ashraf Ahmed Choudhury, Munsiff-cum-Judicial Magistrate, 1st Class, Bijni. He will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Bijni and proceed to join her new assignment immediately.
21. Smti Sushmita Borpujari, Munsiff No.1, Kokrajhar. She will hand over charge of her Court and Office to the District and Sessions Judge, Kokrajhar and join her new assignment immediately.
22. Smti Barnali Sarmah, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Sonari and proceed to join her new assignment immediately.
23. Shri Binod Prasad, Judicial Magistrate, 1st Class, Baksa, Mushalpur
24. Shri Prasenjit Das, Munsiff No.1, Dhubri
25. Shri Rajrishi Shandilya, Judicial Magistrate, 1st Class, Karimganj
26. Shri Angaz Baruah, Judicial Magistrate, 1st Class, Jorhat
27. Shri Siddarth Brook, Munsiff No.2, Dhubri
28. Smti Pranjita Konwar, Judicial Magistrate, 1st Class, Golaghat
29. Smti Drihata Kakati, Nabapur, Bye Lane No.3, Mazgaon, Tezpur, Assam, Pin-784167
30. Shri Saptarshi Das, Bohori House, House No.3, HM Das Road Rehabari, Assam, Guwahati
31. Smti Tanusree Dey, Anandalok, SMCH Road, Ghungur, Opposite of UBI, Ghungur Branch, PO-SMC Ghungur, Silchar, PIN-788014, District-Cachar, Assam
32. Smti Sukanya Gogoi, Qtr No.APQ 9, Lane M. Assam Medical College Campus, Dibrugarh, Assam
33. Smti Monmayuri Gogoi, Barpathar, Ward No. 2, Gelabil Road, Near Forest Tinali, PO & PS-Barpathar, PIN-785602, District- Golaghat, Assam
34. Smti Prateeksha Mohan, H. No.325, Near GNRC Medishop, Survey, Beltola, Kamrup (M),Guwahati-781028, Assam
35. Smti Kaveri Bhattacharyya, House No.508, Ward No.6, Santoshimaa Mandir Road, Chiring Chapori, Dibrugarh East, PIN-786001, Assam
36. Smti Begum Nazira Ahmed, Ward No.2, Milan Nagar, Lakhipur, PO-Lakhipur, District-Goalpara, PIN-783129, Assam
37. Smti Sujata Kurmi, 1st Floor, Block D, Social Welfare Department, Assam Secretariat, Janata Bhawan, Dispur, Guwahati-781006, Assam
38. Shri Dharamchand Pareek, Pareek Hardware Store, Near UCO Bank, PO-Mazbat, District-Udaiguri, PIN-784507, Assam
39. Shri Raj Sekhar Duara, House No.52, GS Colony, Fatashil, Guwahati, Kamrup (M), PIN-781009, Assam
40. Shri Nayan Deep Ghosh, House No.7, Bye Lane-2, Suwoni Path, Srimantapur, Bhangagarh, Guwahati- 32, Assam
41. Smti Manashi Neog, Qtr No.B178, ONGC Colony, Sivasagar, PIN-785640, Assam
42. Shri Pranjit Hazarika, C/O, KN Devchoudhury, House No.29, Jaya Path, Narikalbari 4th By Lane, Narikalbari, Guwahati-24, Assam
43. Shri Amarjyoti Sonowal, BIG4 Shatabdi Apartments Dilshad Colony, New Delhi-110095
44. Smti Dristisikha Baruah, H. No.54, Dispur Last Gate, West Rukmininagar, Guwahati-6, Behind Hotel Rajdhani Regency, Assam
45. Smti Rituparna Sarmah, SNB Path, Nazira Li, Jorhat, Assam, PIN-785001
46. Smti Zohra Yasmin, Rangagora Road, Thana Chariali, Tinsukia, PIN -786125, Assam
47. Shri Abhishek Mitra, House No.13, Minati, Apartment, Sarathi Path, Near Housing Colony, Hengrabari, Guwahati-6, Assam




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48. Shri Pallab Bordoloi, SIPE Law College, Sishu Bharati Bhawan, Grahambazar, Tinkunia, Dibrugarh-786001, Assam
49. Smti Triza P M Baruah, Flat No.26, IES Apartment, Plot No.9, Sector-04, Dwarka, Delhi-110075
50. Smti Tintina Devi Hazarika, 5d, Kaliram Apartment, Beltola Tiniali, Opp. Bank of Baroda, Guwahati-781028, Assam
51. Smti Chitrani Goswami, House No.27, GNB Road, Panbazar, Guwahati-781001, Assam
52. Shri Sailen Buragohain, Qtr. No.502, Type III Sector C, BVFCL, Namrup, Union Office Line, PO-Parbatpur, PIN-786623, District-Dibrugarh, Assam
53. Smti Karabi Das, H. No.-7, Dispur, Supermarket, near GNRC Hospital, Dispur, Guwahati-6, Assam
54. Smti Jayashri Das, Arun Apartment, Near Rly Crossing, Pub-Sarania, Chandmari, Guwahati-781003
55. Smti Rineesha Goswami, c/o Palash Sharma, IOCL, Tinsukia Terminal, Sripuria Road, Tinsukia, Assam, PIN-786125, Assam
56. Smti Sultana Nasrin, Vill- Ata, PO-Sarutapa, PS-Barpeta, District-Barpeta, PIN-781352, Assam
57. Smti Ameera Yasmin Mazumder, c/o FA Laskar, House No.69, Opp-Sunbeam School, North Sarania, Guwahati-781003, Assam
58. Shri Priyank Khataniar, c/o NC Das, Jorpukhuripar, JB Road, House No.14, Near Sai Baba Mandir, Guwahati-781001, Assam
59. Smti Elizabeth Hazarika, House No.119, 4th Floor, Vipin Garden, Dwarka Mor, New Delhi-110059
60. Smti Taslima Firdosa, House No.67, Jyoti Nagar, Ward No.8, PO- Nalbari, PS-Nalbari, District- Nalbari, PIN-781335, Assam
61. Smti Nadia Rehman, House No.19, Opp- by lane13, Ganesh Path, New Guwahati, District-Kamrup (M), PIN-781020, Assam
62. Smti Jilmil Begum, c/o Abdul Ali, Vill & PO-Maroi, District-Darrang, Assam, PIN-784145
63. Smti Sanskrita Khanikar, Near Bapaung LP School, Bapaung Area, Digboi, PO-Digboi, District-Tinsukia, Assam, PIN-786171
64. Smti Dikshya Rani Dutta, House No.23, Circular Path, Rukmini Nagar, Dispur, Guwahati, Kamrup (M), PIN-781006, Assam
65. Smti Junamoni Kalita, Vill-Bakarigaon, PO- Morigaon, PS & District-Morigaon, Assam, PIN-782105
66. Smti Sikha Barman, c/o Dr. Nayanmoni Deka, Trans View Apartment, 5A, Behind Pratiksha Hospital, Barbari, Guwahati-781036, Assam
67. Shri Dip Jyoti Bez, House No.77, Dharma Sarma Path, Birubari, PO-Gopinath Nagar, Kamrup (M), Guwahati, Assam, PIN-781016
68. Shri Hiraajyoti Das, c/o Dinesh Chandra Das, Rupnagar, Nalbari Satra, District-Nalbari, Assam, PIN-781334
69. Smti Smriti Rekha Bhuyan, Vill-Joypur Pichala, PO-Bhogpur, District-Lakhimpur, Assam, PIN-787033
70. Smti Bhawana Kakati, Vill-Bihampur, Bihampur Belsor Road, PO-Bihampur, PS-Belsor, District -Nalbari, Assam, PIN-781303
71. Smti Nabanita Kalita, c/o RP Kakati, Sr. Advocate, 6BN Das Lane, Lamb Road, Ambari, Guwahati, Assam, PIN-781001


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72. Smti Meghali Saikia, c/o Kamal Chandra Saikia, Vill- Dhing, Talibor Sonarigaon, Dhing College Road, Near Dhing Electricity Board, PO-Dhing, District- Nagaon, Assam, PIN-782123
73. Smti Ranjumoni Pegu, c/o Herambor Payeng, Vill-Dhenudhara, PO-Gohpur, PS-Gohpur, District-Biswanath Chariali, Assam, PIN-784168
74. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
75. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
76. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
77. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
78. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

A handwritten signature in black ink, followed by the date '29/07/2019' written in a similar style.

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GAUHATI HIGH COURT, GUWAHATI